

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 193 OF 2017 &
IA NO. 449 OF 2018**

Dated: 22nd May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

GMR Kamalanga Energy Limited & Anr.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.
Mr. Amit Kapur
Mr. Vishrov Mukerjee
Mr. Yashaswi Kant

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran
Mr. Pulkit Aggarwal
Mr. Shubham Arya for R-2 & R-3

ORDER

As agreed by learned counsel for the parties, list this matter for further hearing on **23.05.2018 at 2.30 p.m.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

Bn/kt